

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No. 01 OF 2024

IN

CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS.

..... APPLICANTS

VERSUS

THE BRANCH MANAGER, RELIANCE

GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 29.08.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms.Tashi Doma Bhutia, Advocate.
Ms. Pritima Sunam, Advocate.
Ms. Anu Riya Subba, Advocate.
Ms. Pratima Subba Limboo, Advocate.

For Respondent : Mr. K. Mittal, Advocate (*through V.C.*) and
Ms. Anuradha Tamang, Advocate.

● ● ● ● ● ● ● ●

List on 08.10.2025 for further consideration.

Judge